

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

O.A.No6/2012

Manoj Mishra

...Applicant

Versus

Union of India & Ors.

...Respondent (s)

Status Report by Chief Secretary Haryana  
in compliance of order dated 22.01.2020  
passed by this Hon'ble tribunal.

It is most respectfully submitted that this Hon'ble Tribunal during course of hearing on 22.01.2020 observed the discharge of untreated sewage into river Yamuna at Faridabad and directed that remedial action be taken by the State of Haryana. It was further directed that a report be furnished by the Chief Secretary, Haryana before the next date i.e 18.02.2020.

As directed by this Hon'ble Tribunal, a report in this regard has been submitted by the Director ULB and accordingly, the present status report is submitted in compliance of above directions, as under;

▪ **Construction of STPs.**

1. That there exist 3 Nos. STPs in Faridabad Town namely:

- i. 50 MLD STP at Pratapgarh Constructed by PHED in the year 1998 on UASB technology.
- ii. 45 MLD STP at Mirzapur Constructed by PHED in the year 1998 on UASB technology.
- iii. 45 MLD STP at Badshahpur Constructed by MCF under JNNURM Scheme on SBR Technology.



2. That the STPs mentioned at Sr. No. (i)&(ii) above do not fulfill the requisite criteria at outlet. Only STP at Sr.No. (iii) above at Badshahpur is working. Therefore, at present, most of sewage generated from MCF area is being disposed off in various drains without any treatment which ultimately meet in River Yamuna. The case relating to discharge of untreated effluent sewage in river Yamuna at Faridabad been taken by this Hon'ble Tribunal very seriously. For bridging the gap of Sewage treatment, MC Faridabad had decided to construct 03 Nos. STPs at Pratapgarh, Mirzapur and Badshapur of 130 MLD, 108 MLD and 45 MLD respectively alongwith the peripheral waste water line for diversion of industrial influent. A DPR amounting to Rs 57245 lac was prepared for these works by considering intermediate year 2035 as base for calculation of sewage load. In this DPR the treatment of sewerage was considered upto tertiary level. The Administrative approval of this work was accorded vide Memo No. EE-III/DULB/2019/5544 Dated 08/08/2019.

3. That later on, it was decided that this work be got executed in phased manner by considering year 2022 population as base for design of the STPs. Accordingly, revised DPR amounting to Rs. 31828.65 lac was then prepared for construction of 100 MLD Capacity STP at Pratapgarh and 80 MLD Capacity at Mirzapur alongwith the peripheral waste water line for diversion of industrial influent. After following due procedure, this work is likely to be awarded by 31.03.2020 and the work of construction of these STPsshall be completed by 31.12.2021. PERT chart mentioning the month wise progress of construction of STPs is attached as **Annexure 'A'**.

Apart from the above, a 10 MLD capacity STP is also being constructed by Faridabad Smart City Ltd. In Phase-II, the work of construction of 45 MLD capacity STP at Badshahpur and tertiary treatment of Pratapgarh



and Mirzapur STPs will be taken up alongwith decentralized STPs.

Budget provision amounting to Rs. 200.00 crore has already been made by State Government for execution of work of construction of above said STPs.

▪ **Laying of sewer line in approved areas.**

4. That for the purpose of covering whole of the MCF area by laying of sewerage network, sewer line of 450 Km length was to be laid under CM Announcement and AMRUT Scheme-1 and out of it 309 km sewer line has already been laid till date and balance work will be completed before 31.12.2020. The PERT chart showing the progress of execution of work related to laying of sewer lines is as under:-

<b>Pert Chart for Tapping of Sewage/Diversion of Sewage</b>									
Sr. No.	Total Length to be laid	Already laid in the month of Oct, 2019	To be laid in the month of Nov, 2019	To be laid in the month of Dec, 2019	To be laid in the month of Jan, 2020	To be laid in the month of Feb, 2020	To be laid in the month of March, 2020	To be laid in the month of April, 2020	To be laid in the month of April to Dec, 2020
1	450 km	285 km	305 km	325 km	345 km	365 km	385 km	405 km	450 km
<p>Note:- 1) All approved/unapproved areas under the jurisdiction of MCF have been covered under action plan and all the sewage of approved/unapproved areas will be connected to sewer network.</p>									

▪ **Diversion of untreated sewage from unapproved/unsewered areas.**

5. That all the sewage from unapproved area of MCF will be tapped/diverted into sewerage network by 31/12/2020 as already mentioned in Action Plan submitted before this Hon'ble Tribunal.



▪ **Septage management**

6. That the septage management policy has already been framed by the Municipal Corporation, Faridabad vide Memo No. MCF/SE/2019/505 dated 30/10/2019. It has been directed to all concerned to ensure that orders of this Hon'ble Tribunal be complied with by all the ULBs in the State of Haryana in letter and spirit.

▪ **Bio-remediation/phyto-remediation of drains.**

7. That it is submitted that there exists three drains within the jurisdiction of Municipal Corporation Faridabad, namely BudhiyaNallah, Mawai Drain and Gaunchi Drain. For the purpose of treatment of these drains by method of Bio-remediation/phyto-remediation, NEERI was requested to visit these drains and accordingly provide feasible treatment solution. Upon the request made by Municipal Corporation, Faridabad, survey of the above cited drains was done by team of NEERI, headed by Dr. Raman Sharma, Sr. Scientist, NEERI on 13.02.2020. After survey it has been intimated by NEERI that the feasible solution of remediation will be proposed by them within two weeks after testing of samples collected by them from these drains. Correspondence made in this regard with NEERI is annexed as **Annexure 'B'**.

▪ **Engagement of reputed independent agencies to check the efficacy of all STPs (existing or under construction/under-up gradation) to rectify the design and operational deficiencies.**

8. That, in compliance of directions of this Hon'ble Tribunal, JamaiMilia University was requested for efficacy study of 45 MLD capacity STP of Municipal Corporation, Faridabad situated at Badshahpur. In response to the request made by M.C. Faridabad, Dr. Sirajuddin of JamiaMiliaIslimiaUniversity, New Delhi



has scheduled a visit to the above cited STPs for 15.02.2020. Action will be taken by M.C. Faridabad accordingly as per the efficacy study report received from the JamiaMilia University. Correspondence made in this regard with JamiaMilia University is annexed as **Annexure 'C'**.

▪ **Installation of online monitoring devices in existing STPs.**

9. That, it is further submitted that online monitoring device has been installed in existing STP of 45 MLD at Badshahpur and has also been applied to the Central Pollution Control Board and Haryana State Pollution Control Board for online real time linkage of effluent parameters of this STP to the servers of Pollution Control Boards.

▪ **Standard operation procedure (SoP) for STPs.**

10. That the SoPs for existing STPs have been prepared by PHED and the same has been followed by Urban Local Bodies. It has been directed to all concerned to procedure shall be followed in letter and spirit by all the ULBs of the State of Haryana.

It is therefore, respectfully, prayed that the above mentioned report may kindly be taken on record in compliance of order dated 22.01.2020 passed by this Hon'ble tribunal in this present matter.

**Place: Chandigarh**

**Dated: 17.02.2020**

  
**Chief Secretary, Haryana**

*Encl. No. PS/CS/2020/Spl-02*

*Dated 17/2/20*